

SUPRA TRENDS LIMITED

(CIN: L56100TG1987PLC007120)

Registered Office: Flat No. 112, 'A' Block, Paragon Venkatadri Apts, 3-4-812, Barkatpura, Hyderabad-500027, Telangana.

Tel. No.: +91 9666966605 • Email ID: supratrends1987@gmail.com • Website: www.supratrendsltd.com

Open Offer for acquisition up to 37,83,000 fully paid-up equity shares having face value of ₹10 each representing 27.95% of the Emerging Voting Share Capital of Supra Trends Limited ("Supra"/"Target Company") at a price of ₹10.00 per equity share from the eligible equity shareholders of the Target Company by Mr. Koppuravuri Naga Venkata Shyam Anirudh ("Acquirer 1"), Mrs. Ajjarapu Bhavani ("Acquirer 2"), Mr. Vishwa Prasad Nethi ("Acquirer 3") and Mr. Chelikam Raghuram Reddy ("Acquirer 4"). ("Acquirer 1", "Acquirer 2", "Acquirer 3" and "Acquirer 4" hereinafter collectively referred to as "Acquirers") and Mrs. Jhansi Sanivarapu ("PAC 1"), Mrs. Vanaja Veeramreddy ("PAC 2"), Mr. Jwala Chaitanya ("PAC 3"), Ms. Padma Rajender Thodupunur ("PAC 4"), Mrs. Yandra Kavitha ("PAC 5"), Mrs. Sharada Kovuri ("PAC 6"), Mr. Nethala Sainag ("PAC 7"), Mrs. Kovuri Manjula ("PAC 8"), Mrs. Kovuri Kalpana ("PAC 9") ("PAC 1", "PAC 2", "PAC 3", "PAC 4", "PAC 5", "PAC 6", "PAC 7", "PAC 8" and "PAC 9" hereinafter collectively referred to as "PACs") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer"), in respect of the Open Offer, on behalf of the Acquirers and the PACs pursuant to and in compliance with Regulation 18(12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Thursday, August 22, 2024 and Corrigendum to PA, DPS and DLoF ("Corrigendum") was published on January 16, 2025 in the following newspapers:

Sr. No.	Newspaper	Language	Edition(s)
1)	Business Standard	English	All Editions
2)	Business Standard	Hindi	All Editions
3)	Navshakti	Marathi	Mumbai Edition
4)	Nava Telangana	Telugu	Hyderabad Edition

1)	Name of the Target Company	:	Supra Trends Limited
2)	Name of the Acquirers and the PACs	:	Mr. Koppuravuri Naga Venkata Shyam Anirudh ("Acquirer 1"), Mrs. Ajjarapu Bhavani ("Acquirer 2"), Mr. Vishwa Prasad Nethi ("Acquirer 3") and Mr. Chelikam Raghuram Reddy ("Acquirer 4") and Mrs. Jhansi Sanivarapu ("PAC 1"), Mrs. Vanaja Veeramreddy ("PAC 2"), Mr. Jwala Chaitanya ("PAC 3"), Ms. Padma Rajender Thodupunur ("PAC 4"), Mrs. Yandra Kavitha ("PAC 5"), Mrs. Sharada Kovuri ("PAC 6"), Mr. Nethala Sainag ("PAC 7"), Mrs. Kovuri Manjula ("PAC 8") and Mrs. Kovuri Kalpana ("PAC 9").
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited
4)	Name of the Registrar to the Offer	:	Venture Capital and Corporate Investments Private Limited
Offer Details:			
5)	a) Date of Opening of the Offer	:	Tuesday, March 18, 2025
	b) Date of Closure of the Offer	:	Tuesday, April 01, 2025
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Wednesday, April 09, 2025

7) Details of Acquisition by the Acquirers and the PACs:

Sr. No.	Particulars	Proposed in the Letter of Offer ⁽¹⁾	Actuals ⁽¹⁾												
7.1.	Offer Price (in ₹)	₹10.00 per Equity Share	₹10.00 per Equity Share												
7.2.	Aggregate number of Shares tendered	Up to 37,83,000 Equity Shares ⁽²⁾	Nil												
7.3.	Aggregate number of Shares accepted	Up to 37,83,000 Equity Shares ⁽²⁾	Nil												
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹3,78,30,000 ⁽²⁾⁽³⁾	Not Applicable												
7.5.	Shareholding of the Acquirers and the PACs before Public Announcement ⁽⁴⁾ - Number % of Emerging Voting Share Capital	6,224 0.045%	6,224 0.045%												
7.6.	Shares acquired by way of Preferential Allotment - Number % of Emerging Voting Share Capital	73,67,328 54.42%	73,67,328 54.42%												
7.7.	Shares Acquired by way of Open Offer - Number % of Emerging Voting Share Capital	37,83,000 27.95%	Nil Not Applicable												
7.8.	Shares acquired after Detailed Public Statement ("DPS") - Number % of Emerging Voting Share Capital - Price of the Shares acquired	Nil Not Applicable Not Applicable	Nil Not Applicable Not Applicable												
7.9.	Post Offer Shareholding of the Acquirers and the PACs - Number % of Emerging Voting Share Capital	1,11,56,552 82.41%	73,73,552 54.47%												
7.10.	Pre & Post offer Shareholding of the Public: - Number % of Emerging Voting Share Capital	<table><tr><th>Pre-Offer</th><th>Post Offer</th><th>Pre-Offer</th><th>Post Offer</th></tr><tr><td>61,63,689</td><td>23,80,689</td><td>61,63,689</td><td>61,63,689</td></tr><tr><td>45.53%</td><td>17.59%</td><td>45.53%</td><td>45.53%</td></tr></table>	Pre-Offer	Post Offer	Pre-Offer	Post Offer	61,63,689	23,80,689	61,63,689	61,63,689	45.53%	17.59%	45.53%	45.53%	
Pre-Offer	Post Offer	Pre-Offer	Post Offer												
61,63,689	23,80,689	61,63,689	61,63,689												
45.53%	17.59%	45.53%	45.53%												

⁽¹⁾ Percentages disclosed in the table above are computed based on the Emerging Voting Capital.

⁽²⁾ Assuming full acceptance in the Open Offer.

⁽³⁾ Excludes Brokerage and other charges.

- 8) The Acquirers and the PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and will be dispatched to the registered office of the Target Company.
- Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated March 05, 2025.

Issued by Manager to the Offer:

	MARK CORPORATE ADVISORS PRIVATE LIMITED CIN: U67190MH2008PTC181996 404/1, The Summit Business Bay, Sant Janabai Road (Service Lane), Off W. E. Highway, Vile Parle (East), Mumba i- 400 057. Tel. No.: +91 22 2612 3207/08 Contact Person: Mr. Manish Gaur E-Mail: openoffer@markcorporateadvisors.com Investor Grievance Email ID: investor grievance@markcorporateadvisors.com SEBI Regn No.: INM000012128
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For and on behalf of the Acquirers and the PACs

Sd/- Koppuravuri Naga Venkata Shyam Anirudh ("Acquirer 1")	Sd/- Ajjarapu Bhavani ("Acquirer 2") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Vishwa Prasad Nethi ("Acquirer 3") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Chelikam Raghuram Reddy ("Acquirer 4") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>
Sd/- Jhansi Sanivarapu ("PAC 1") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Vanaja Veeramreddy ("PAC 2") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Jwala Chaitanya ("PAC 3") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Padma Rajender Thodupunur ("PAC 4") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>
Sd/- Yandra Kavitha ("PAC 5") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Sharada Kovuri ("PAC 6") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Nethala Sainag ("PAC 7") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>	Sd/- Kovuri Manjula ("PAC 8") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>
Sd/- Kovuri Kalpana ("PAC 9") <i>Signed by duly constituted Power of Attorney holder, Koppuravuri Naga Venkata Shyam Anirudh</i>			

Date : April 11, 2025
Place : Hyderabad